

(b) whether proper plan has been drawn up to make full use of these natural resources; and

(c) if so, whether Government propose to draw up detailed schemes to make use of all available natural resources with a view to generate maximum hydel power in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) Yes, Sir: the economically utilisable firm hydro power potential in Jammu and Kashmir has been estimated at 3.59 million KW at 60 per cent load factor.

(b) and (c). The following hydro schemes are included in the Fourth Plan and are currently under construction:—

Name of Project	Installed capacity
1. Chenani	23 MW
2. Sumbal Stage I (Upper Sindh)	22 MW
3. Tower Jhelum	105 MW
4. Salal	345 MW
5. Stakna	4.8 MW

Besides the above, the following projects have either been investigated or are in an advanced stage of investigations and some of them are proposed to be included in the Fifth Plan for benefits in the Fifth Plan or early Six Plan period:

1. Kishtwar Stage I (Dul-Hasti)	330 MW
2. Kishtwar Stage II (Pakal-Dul)	390 MW
3. Sawalkot	400 MW
4. Rattle	160 MW
5. Kangan	22 MW
6. Gangabal	30 MW
7. Suru (Kargil)	9.6 MW
8. Leh	12.5 MW

9. Dras	3.0 MW
10. Karu	7.5 MW
11. Gaik	6.3 MW
12. Tangtse	3.6 MW

Efforts made to settle the cases of Ex-Railway Electrification staff filed in Court of Law

1142. SHRI KRISHNA CHANDRA HALDER:

SHRI JYOTIRMOY BOSU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether large number of Ex-Railway Electrification staff have gone to the Court of Law for redress of their grievances;

(b) the total number of Court cases pending;

(c) how much money Government have spent so far in this regard; and

(d) whether any efforts have been made by Government to settle up the disputes with the staff outside the Court of Law?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) 28.

(c) Rs. 5,632.20.

(d) Such efforts have been made in certain cases where this was feasible.

Steps taken to Increase Wagon Production

1143. SHRI S. P. BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state what steps Government are taking to increase rapidly the production of wagons?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): The following steps have been taken to increase the wagon production:—

(1) Adequate advance orders for wagons have been placed.

(2) Shortfall in indigenous availability of steel and wheelsets is being imported by the Railways to meet the enhanced production.

(3) Adequate supply of important wagon components like centre buffer couplers, roller bearing axle boxes is being arranged to match the production.

(4) The targets of wagons production in Railway Workshops have been increased.

Utilisation of Water Resources

1145. SHRI S. P. BHATTACHARYA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total water resources including rain water;

(b) the percentage of water being utilised at present; and

(c) the percentage of rain water which is being utilised or reserved for cultivation in the dry seasons?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAL GOVIND VERMA): (a) to (c). The volume of rainfall which falls in the country is about 3000 m.a.ft. of which about 1360 m.a.ft. is assessed to flow in the rivers on an average. About 200 m.a.ft. or 14.7 per cent of this water is assessed to be used by the end of the Fourth Plan for surface irrigation work. Roughly about a sixth of this irrigation water is used in the fair season for rabi and hot weather crops.

Construction of Sluice Gates-cum-Bridges on River Khiroi in Bihar

1146. SHRI BHOGENDR JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there has been a persistent demand for the construction of sluice gates-cum-bridges on

river Khiroi in the District of Darbhanga in Bihar for which the flow of water has already been measured and investigations made several times;

(b) if so, whether any schemes have been finalised and are proposed to be implemented during the year 1973-74; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) to (c). The Scheme for construction of sluice gates-cum-bridges is already under consideration of the State Government of Bihar. It has been reported by the State Government that hydrological observations have been carried out since 1970 and that these have to be continued during 1973 also before the scheme can be finalised. The scheme is not included in the Annual Plan 1973-74 of Bihar.

Implementation of Demands of North-Eastern Railway Mazdoor Union

1147. SHRI BHOGENDR JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 5010 on the 19th December, 1972 regarding implementing of demands of North Eastern Railway Mazdoor Union and state:

(a) which of the demands contained in the letter of the North Eastern Railway Mazdoor Union dated 19th April, 1972 were rejected or found not fit for immediate implementation; and

(b) whether the conceded demands have been fully implemented and if not, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.